

and wet areas though some of them have pointed out their difficulties in accepting the recommendations.

(b) All the wet States and the partially dry States with the exception of Andhra Pradesh and Kerala have requested for Central financial assistance.

SCHEME, SUBMITTED BY FERTILISER CORPORATION

*216. SHRI ARJUN ARORA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Fertiliser Corporation of India have submitted to the Government any scheme regarding the manufacture, distribution and sale of fertilisers; and

(b) if so, whether the scheme has been accepted by the Government?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN):

(a) No, Sir.

(b) Does not arise.

ADMINISTRATIVE SET-UP OF NEFA

♦217. SHRI N. SRI RAMA REDDY: Will the Minister of HOME AFFAIRS be pleased to state whether it is proposed to decentralise the administrative set-up in NEFA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): In May, 1964 a Committee was constituted by the Governor of Assam to consider the expansion and development of local-self government in NEFA. The Committee has recommended the formation of the following democratic bodies at the Village, Circle and District levels:—

(i) Village—Gram Panchayat.

(ii) Circle—Anchal Samiti.

(iii) District—Zila Parishad.

At the Agency level, the Committee has suggested the formation of an Agency Advisory Council.

The recommendations are now under consideration of the Government.

EDUCATION COMMISSION REPORT

SHRI S. SUPAKAR: ,

SHRI M. P. BHARGAVA:

SHRI RAMGOPAL GUPTA:

SHRI U. S. DUGAL:

Will the Minister of EDUCATION be pleased to state:

(a) the progress so far made in the deliberations of the Education Commission; and

(b) the date by which the Commission is likely to submit its report?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) The Education Commission has visited all the States in India except Assam which is likely to be visited shortly. The Task Forces and the Working Groups set up by the Commission will be soon finalising the work assigned to them. A number of Conferences and Seminars have also been held on important aspects of education.

(b) The Commission is expected to submit its report by about the end of June 1966.

RETRENCHMENT OF CENTRAL GOVERNMENT EMPLOYEES

† SHRI RAM SINGH:

SHRI JAGAT NARAIN:

SHRI D. THENGARI:

SHRI U. S. DUGAL:

Will the Minister of ROMS' AFFAIRS be pleased to refer to the answer given to Starred Question* No. 606 in the Rajya Sabha on the 3rd December, 1965 and state:

(a) whether it is a fact that Government propose to retrench nearly 15,000 to 20,000 Central Government employees in a "few months' time and create more posts of officers in lieu thereof under the officer-oriented system of working;